

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 23 of 2011 &
IA . 37 of 2011

Dated 27th April, 2011

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

In the matter of:

M/s TMT Muthammal Textile Mills Ltd.Appellant (s)
Versus
Tamil Nadu Electricity Board & Ors. ... Respondent (s)

Counsel for the Appellant (s): Mrs. N. Shoba, Mr. Sriram J. Thalapathy &
Mr. Adhi Venkataraman & Mr. S.P. Parthasarathy

Counsel for the Respondent(s): Mr. Vallinayagam for R.2

ORDER

The learned counsel for the Respondent seeks some more time to file the reply.

Post the matter on 19.05.2011. In the meantime, the learned counsel for the Respondent is directed to file the reply after serving copy on the other side.

(V. J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/KS